

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 660 of 2002

Jabalpur, this the 5th day of March, 2003

Hon'ble Mr. Justice N.N. Singh - Vice Chairman
Hon'ble Mr. R.K. Upadhyaya - Member (Administrative)

Krishna Kumar Sharma, Gramin Dak
Sevak Mail Packer, Sub Post Office
Andara, Post Satna (M.P.) Pin 485773

- APPLICANT

(By Advocate & None)


VERSUS

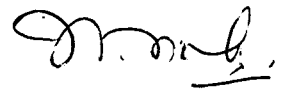
1. Union of India, through
the Secretary, Department of
Post, New Delhi.
2. The Director, Postal Services,
Office of Chief Post Master
General, Raipur Circle,
Raipur, Chhattisgarh.
3. The Superintendent of Posts
Rewa Division, Rewa M.P.
Pin 486001.
4. The Sub Divisional Inspector
(Post Offices) Maihar, M.P.
Pin 485771.

- RESPONDENTS

ORDER

No one appeared on behalf of the applicant even on repeated calls. Even on 5.2.2003 none appeared on behalf of applicant. It appears that the applicant is not interested in further prosecuting this case. Accordingly, this O.A. is dismissed for non-prosecution. No costs.


(R.K. Upadhyaya)
Member (Adminv.)


(N.N. Singh)
Vice Chairman

rkv.

Issued
on 12.3.03
BS

पुस्तकालय में भेजा
(1) ...
(2) ...
(3) ...
(4) ...
सूचना एवं आवाशक ...
म. साहिब अल
J. K. ...